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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 1006/2025 & I.A. 23754/2025 , I.A. 23756/2025**
NAYARA ENERGY LIMITEDPlaintiff

Through: Mr. Rajiv Nayar and Mr. Dayan
Krishnan, Sr. Advs. with Mr. Adarsh
Ramanujan, Mr. Anukrit Gupta, Ms.
Ayushi Saxena and Mr. Dev Singh,
Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR.Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit
Oswal, Mr. Gaurav Sharma and Ms.
Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha
Singh, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

% **ORDER**
20.03.2026

1. Mr. Susmit Pushkar, learned counsel for defendant no.1 is in the midst of his submissions.
2. List for his further arguments on 27.03.2026, the date already fixed.

MARCH 20, 2026/dss

VIKAS MAHAJAN, J